

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.158/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Buildcon Pvt. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJEE, Sr Adv
2. SWAPNA CHOUBEY, Adv.
3. TANVEE, PCS

Respondents

Tanvee
13/10/17

1. CS. SANJAY KUMAR GUPTA
(PCS)

2. CS. ROHIT KUMAR KESHAR
ORDER
(PCS)

PETITIONER.

Rohit Kesh
13/10/17

Ld. Counsel for the petitioner and the respondents are present.

List on 17/10/2017.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)